

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CA/4/2024
NAME OF THE PETITIONER : Belle Vue Assets Pvt Ltd
NAME OF THE RESPONDENT(S) : Roc, Chennai
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. Counsel Mr. B. Sarath Babu for the Appellant. Ld. Counsel Ms. Nandini Agarwal for the ROC.

List the matter on **07.05.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk